

①

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/60/2016  
NAME OF THE PETITIONER(S) : S. Pathmakumar & another  
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others  
UNDER SECTION : 397/398, 111

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|    |  |   |             |
|----|--|---|-------------|
| 1. | S. Hari & P. Subathra                              | Counsel for Petitioner.                   | P. Subathra |
| 2. | VM Shiva Kumar                                     | Counsel for IDBI (R5)                     |             |
| 3. | SRINIVAS VIJAY KUMAR                               | COUNSEL FOR R1 & R17                      |             |
| 4. | S. Aravindan<br>for Fox Mandal & Associates        | Counsel for R2, R3                        |             |
| 5. | T. S. Parthasarathy<br>for Ramalingam & Associates | Counsel for 4 <sup>th</sup> respondent    |             |
| 6. | K. Ramesh<br>for Respondent 7                      | for Mangalapuram<br>Development Pub. Ltd. |             |

## **ORDER**

Counsel for petitioner present and filed CA 195/2017. Counsel for R1 & R17, counsel for R2 & R3, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for respondents prayed time for filing counter in the CA. Time extended at request with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc

---